

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal © No(s).793-794/2019

KAMLA RAI

Petitioner(s)

VERSUS

K N VERMA (DECEASED) THROUGH LRS & ORS.

Respondent(s)

(ONLY I.A NO. 2991, 2992, 2993 / 2021 IN SLP(C)NOS. 23852 OF 2017
ARE TO BE LISTED BEFORE THE HON'BLE JUDGE IN CHAMBERS.)

WITH

SLP(C) No. 23852/2017 (XI)

IA No. 2991/2021 - APPLICATION FOR SUBSTITUTION;

IA No. 2992/2021 - CONDONATION OF DELAY IN FILING SUBSTITUTION
APPLN. AND

IA No. 2993/2021 - SETTING ASIDE AN ABATEMENT)

Date : 08-10-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ABHAY S. OKA
[IN CHAMBER]

For Petitioner(s) Mr. Gunnam Venkateswara Rao, AOR

Mr. Rakesh Khanna, Sr. Adv.
Mr. Shail Kumar Dwivedi, AOR
Mr. Siddharth Krishna Dwivedi, Adv.For Respondent(s) Mr. Anand Varma, AOR
Ms. Apoorva Pandey, Adv.Mr. Sanjay Kumar Visen, AOR
Ms. Babita Mishra, Adv.

Mr. Kedar Nath Tripathy, AOR

UPON hearing the counsel the Court made the following
O R D E RIssue notice on all the three Interlocutory Applications i.e.
IA No. 2991/2021; 2992/2021 and 2993/2021, returnable within six
weeks.(SNEHA DAS)
SENIOR PERSONAL ASSISTANT(BEENA JOLLY)
COURT MASTER (NSH)

